

ITEM NO.14

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 417/2026

NOHAR

Appellant(s)

VERSUS

THE STATE OF U.P. & ANR.

Respondent(s)

MS. PRADNYA BHEKE (ADVOCATE) (E-mail id. pradnya031994@gmail.com)
 AMICUS CURIAE

IA No. 136118/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

Date : 08-04-2026 This matter was called on for hearing today.

For Appellant(s) :

Ms. Bharti Tyagi, AOR
 Mr. Vikash Kumar, Adv.

For Respondent(s) :

Mrs. Rachna Gupta, AOR
 Mr. Shaurya Krishna, Adv.
 Mr. Anil Kumar Sinha, Adv.

Ms. Pradnya Bheke, Amicus Curiae

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 1 has already filed counter affidavit.

Despite service being complete, none has entered appearance
 for respondent no. 2.

As per Office report, High Court and Trial Court records have
 not been received yet.

Issue reminder.

List the matter again on 04.05.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar

DM